

ITEM NO.114

COURT NO.17

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4458/2019

NO. 14506577 SATYA DEO GIRI

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

C.A. No. 4459/2019 (III-A)

IA No. 43902/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 20-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Rakesh Uttamchandra Upadhyay, AOR (N.P.)

Mr. Surinder Kumar Gupta, AOR (N.P.)
Mr. Udit Gupta, Adv. (N.P.)
Mr. Rajender Khatter, Adv. (N.P.)
Mr. Shailender Singh, Adv. (N.P.)

For Respondent(s) : Mr. Mukesh Kumar Maroria, AOR (N.P.)
Ms. Archana Pathak Dave, A.S.G. (N.P.)
Mr. S.n.terdal (aor), Adv. (N.P.)
Mr. Raghav Sharma A, Adv. (N.P.)
Mr. Harish Pandey, Adv. (N.P.)
Mr. Bharat Singh, Adv. (N.P.)

UPON hearing the counsel the Court made the following
O R D E R

1. There is no appearance on behalf of the parties even in the second round. Accordingly, matters are adjourned.

2. List the matters after two weeks.

(RAHUL KUMAR)
COURT MASTER (SH)

(JAYANT RAJ KATYAL)
COURT MASTER (NSH)